

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1580/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

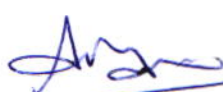
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: Corporate Finance & Investment Service Pvt. Ltd. & Ors.
V/s.
Maharashtra Aluminium & Alloys Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	AJAY KUMAR	Practising Company Secretary For Applicants	
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2.	Vishal Thakar a/w ASHESH PYASE Kanshlyga	Advocates i/b Ohir & Ohir Associates Adv. for Corporate Debtor	
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ORDER

C.P. NO.1580/IBC/NCLT/MB/MAH/2017

1. Ld. Representatives of both the sides are present.
2. This is a Petition filed on 10th November, 2017 under the I & B Code. Copy of the Petition is served upon the Respondent Debtor. Respondents' Ld. Representative has mentioned certain defects.
3. Respondent is seeking time to file their Reply. Time granted. Reply to be filed on or before 20th December, 2017.
4. Thereafter, this Petition shall be heard on **11th January, 2018.**

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)

Dated: 29.11.2017

vkr

Sd/-

M.K. Shrawat
Member (Judicial)